

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU  
SUPPLEMENTARY CAUSE LIST DATED **15.09.2023** (FRIDAY)  
CHENNAI BENCH (**VIRTUAL MODE**)  
**10:30 AM**

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Mrs. Shreesha Merla, Member (Technical)

For Judgment

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp App (AT) (CH) No.18/2021 IA No.207/2021 & 279, 280 & 553/2023	Vijaya Hospitality and Resorts Ltd & Anr Vs Tony PA & 4 Ors	Mr. Vipin Warriar	Mr. Renjith Rajappan R1 & R2 Mr. OD Sivadas- R3 & R4
2	Comp App (AT) (CH) (Ins) No. 276/2023	Kerala State Co- operative Bank Limited Vs Mr. Aravindhakshan Nair R, Liquidator of Lake View Ayurvedic Resort & Research Centre Pvt Ltd & 2 Ors.	Mr. Srikant Mohan	Mr. Jerin Asher Sojan- R1 Mr. Arjun Makuny- R2
3	Comp App (AT) (CH) (Ins) No. 268/2023 IA No. 834/2023	Maulik Kiritbhai Shah Proprietor of MK Enterprises Vs United Telecom Ltd.	M/s Lawfic Mr. Pavan S. Godiawala, Mr. MS Vishnu Sankar Mr. Jerin Asher Sojan	

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By the order of Hon'ble Member (J)

Chennai Bench

1. Notice Board
2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)

For Assistance,

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